

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	A No 387/18 & IA 1878/18 (IA 1878/18 – Exemption from filing certified copy of impugned order)	Lanco Anpara Power Limited Vs. Central Electricity Regulatory Commission & Ors.	3609/2018 Dated 24/09/2018	17/12/2018		08/01/2019 Court - I
02.	A No. 388/18 & IA 1879/18 & IA 1880/18 (IA 1879/18 – Interim relief & IA 1880/18 – For Additional documents)	Testa Urja Limited Vs. Central Electricity Regulatory Commission & Ors.	4237/2018 Dated 31/10/2018	18/12/2018		08/01/2019 Court - I
03.	IA 1882/18 in (RP) DFR 4063/18 in A No 160/16 (IA 1882/18 – Waiver of court fees)	M/s. Print Wizards Vs. Tata Power Delhi Distribution Limited & Anr.	4063/2018 Dated 22/10/2018	20/12/2018		09/01/2019 Court - II Spl. Bench
04.	IA 1883/18 in DFR No 3592/18 (IA 1883/18 – Delay in filing)	NTPC Limited Vs. Central Electricity Regulatory Commission & Ors.	3592/2018 Dated 20/09/2018	20/12/2018		09/01/2019 Court - II
05.	A No 390/18	Uttar Bharat Hydro Power Private Limited Vs. Uttarakhand Electricity Regulatory Commission & Anr.	3823/2018 Dated 05/10/2018	20/12/2018		10/01/2019 Court – I
06.	A No 391/18	Southern Power Distribution Company of Telangana Ltd & Anr. Vs. Chhattisgarh Electricity Regulatory Commission & Ors.	3611/2018 Dated 24/09/2018	20/12/2018		10/01/2019 Court – I
07.	IA 1885/18 & IA 1886/18 in DFR No 3652/18 (IA 1885/18 – Leave to file the appeal & IA 1886/18- Delay in filing)	Power Company of Karnataka Ltd Vs. Udupi Power Corporation Limited & Ors.	3652/2018 Dated 26/09/2018	21/12/2018		10/01/2019 Court - II

08.	A No 392/18 & IA 1887/18 (IA 1887/18 – For Stay)	Mumbai Electric Workers Union Vs. Maharashtra Electricity Regulatory Commission & Ors.	2946/2018 Dated 09/08/2018	21/12/2018		16/01/2019 (At the request of Ld. Counsel) Court- I
09.	A No 393/18 & IA 1888/18 (IA 1888/18 – For Stay)	Mumbai Electric Workers Union Vs. Maharashtra Electricity Regulatory Commission & Ors	2945/2018 Dated 09/08/2018	21/12/2018	Mulla & Mulla for R-2	16/01/2019 (At the request of Ld. Counsel) Court- I
10.	IA 1889/18 in DFR No 4069/18 (IA 1889/18 – Delay in filing)	M/s. Avdhut Swami Metal Works Vs. Delhi Electricity Regulatory Commission & Ors.	4069/2018 Dated 23/10/2018	21/12/2018		10/01/2019 Court - II
11.	IA 1898/18 in DFR No 3765/18 (IA 1898/18 – Delay in filing)	TANGEDCO Vs. Central Electricity Regulatory Commission 7 Ors.	3765/2018 Dated 03/10/2018	24/12/2018		11/01/2019 Court – I
12.	IA 1900/18 & IA 1901/18 in DFR No. 4066/18 (IA 1900/18 – Delay in filing & IA 1901/18 – Waiver of court fees)	SEL Manufacturing Company Ltd. Vs. Punjab State Power Corporation Limited & Anr.	4066/2018 Dated 23/10/2018	24/12/2018		11/01/2019 Court – I
13.	A No 400/18	CLC Industries Limited & Anr. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3503/2018 Dated 17/09/2018	24/12/2018		11/01/2019 Court – II
14.	IA 1903/18 in DFR No 3954/18 (IA 1903/18 – Delay in filing)	Bharat Aluminum Company Limited Vs. Central Electricity Regulatory Commission & Ors.	3954/2018 Dated 11/10/2018	26/12/2018		14/01/2019 Court – I
15.	IA 1904/18 in DFR No 3728/18 (IA 1904/18 – Delay in filing)	Matrix Power (Wind) Private Limited Vs. Karnataka Electricity Regulatory Commission & Ors.	3728/2018 Dated 28/09/2018	27/12/2018		14/01/2019 Court - II
16.	A No 401/18 & IA 1905/18 (IA 1905/18 – Exemption from filing certified dim/clear copies of the annexure)	Sahu Hydro Power Pvt. Ltd. Vs. Himachal Pradesh Electricity Regulatory Commission & Ors.	4193/2018 Dated 29/10/2018	27/12/2018		14/01/2019 Court - II

17.	IA 1906/18 in DFR No 3502/18 (IA 1906/18 – Delay in filing)	Indo Count Industries Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.	3502/2018 Dated 17/09/2018	27/12/2018		14/01/2019 Court - I
18.	A No 402/18 & IA 1907/18 (IA 1907/18 – Exemption from filing certified copy of the impugned order)	Adani Transmission (India) Ltd. Vs. Maharashtra Electricity Regulatory Commission	4087/2018 Dated 23/10/2018	28/12/2018		15/01/2019 Court – I
19.	IA 1908/18 in DFR No 4178/18 (IA 1908 - Leave to file the appeal)	SEP Energy Private Limited Vs. Maharashtra Electricity Regulatory Commission & Anr.	4178/2018 Dated 29/10/2018	28/12/2018	Rimalia Batra for R-2	16/01/2019 (At the request of Ld. Counsel) Court- I
20.	IA 1911/18 & IA 1912/18 & IA 1913/18 in DFR No 3866/185 (IA 1911/18 – Leave to file the appeal, IA 1912/18 – Delay in filing & IA 1913/18 – Waiver of court fees)	Viraj Profiles Ltd. Vs. Maharashtra State Electricity Distribution Company Ltd. & Anr.	3866/2018 Dated 08/10/2018	28/12/2018		15/01/2019 Court - I

Dated: 07/01/2019

Dy. Registrar